

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.03.2019

ORDER NO. 84 of 2019

Hon'ble President is pleased to partially modify the **roster order no. 46 of 2019 for CESTAT, Mumbai** constituting Division Bench and Single Member Bench as follows:-

On **29.03.2019 at 10.30 a.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T) will hear all Division Bench matters.

On **29.03.2019 at 10.30 a.m.** Hon'ble Sh. S. K. Mohanty, Member (J) will hear Single Member Bench matters.

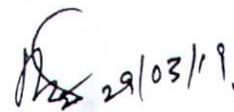
By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar